

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2753  
ANSWERED ON:12.03.2015  
HOUSES UNDER IAY  
Tarai Smt. Rita

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether there is any proposal to provide houses under Indira Awaas Yojana (IAY) to people in cyclone affected areas of the country; and

(b) if so, the details thereof and the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) Under the guidelines of Indira Awaas Yojana (IAY), five per cent of annual budgetary allocation is retained at the Central level as reserve fund to rehabilitate BPL families affected by natural calamities, violence and law and order, settlement of freed bonded labourers, liberated manual scavengers, people forced to relocate in districts along the international border, etc.

(b) Under Indira Awaas Yojana the following houses have been sanctioned to cyclone affected BPL families:

Sl.No. Year State Number of houses sanctioned

1	2013-14	Odisha	135
	2013-14	Tamil Nadu	34,380
2	2014-15	Odisha	14,019